

for a further period of six months from 19th August, 2024.

- (4) S.O. 3494(E).., dated the 16th August, 2024, declaring the services engaged in the industry of transport (other than railways) for the carriage of passengers or goods, by land or water to be a public utility service for the purposes of the said Act for a period of six months from the date of publication of this notification in Official Gazette.
- (5) S.O. 3495(E).., dated the 16th August, 2024, extending the period specified in the Notification No. S.O. 687€, dated the 14th February, 2024 for a further period of six months from 17th August, 2024.
- (6) S.O. 3646(E).., dated the 28th August, 2024, extending the period specified in the Notification No. S.O. 941 €, dated the 28th February, 2024 for a further period of six months from 28th August, 2024.
- (7) S.O. 4486(E).., dated the 14th October, 2024, declaring the services of the industry engaged in the Iron Ore Mining to be a public utility service for the purposes of the said Act for a period of six months with effect from 14th October, 2024.
- (8) S.O. 4822(E).., dated the 6th November, 2024, declaring the services of the industry engaged in the Lead and Zinc Mining Industry to be a public utility service for the purposes of the said Act for a further period of six months with effect from 9th November, 2024.
- (9) S.O. 4823(E).., dated the 6th November, 2024, declaring the services of the industry engaged in the Bhartiya Reserve Bank Note Mudran (P) Limited, Mysore (Karnataka) and Salboni (West Bengal) to be a public utility service for the purposes of the said Act for a period of six months from the date of publication of this notification in the Official Gazette.
- (10) S.O. 4828(E).., dated the 7th November, 2024, declaring the services of the industry engaged in the Copper Mining industry to be a public utility service for the purposes of the said Act for a period of six months with effect from 7th November, 2024.

[Placed in Library. For (1) to (10), see No. L. T. 1151/18/24]

- I. **Notifications of the Ministry of Environment, Forest and Climate Change**
- II. **Report and Accounts (2023-24) of GBPNIHE, Almora, Uttarakhand and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir I lay on the Table:—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under Section 26 of the Environment (Protection) Act, 1986: -

- (1) G.S.R. 513(E) ., dated the 28th June, 2012, publishing the Environment (Protection) Amendment Rules, 2012, along with delay statement.
- (2) S.O. 2537(E) ., dated the 9th August, 2017, publishing the Environment (Protection) Amendment Rules, 2017, along with delay statement.
- (3) S.O. 1127(E) ., dated the 18th March, 2020, publishing the Environment (Protection) Amendment Rules, 2020, along with delay statement.
- (4) S.O. 3235(E) ., dated the 22nd September, 2020, publishing the Environment (Protection) Second Amendment Rules, 2020, along with delay statement.
- (5) S.O. 4367(E) ., dated the 3rd December, 2020, publishing the Environment (Protection) Third Amendment Rules, 2020, along with delay statement.
- (6) S.O. 2346(E) ., dated the 16th June, 2021, publishing the Environment (Protection) Amendment Rules, 2021, along with delay statement.
- (7) S.O. 5487(E) ., dated the 31st December, 2021, publishing the Environment (Protection) Fifth Amendment Rules, 2021, along with delay statement.
- (8) S.O. 3864(E) ., dated the 10th September, 2024, publishing the Environment (Protection) Second Amendment Rules, 2024.
- (9) S.O. 4790(E) ., dated the 4th November, 2024, publishing the Environment Protection (Manner of Holding Inquiry and Imposition of Penalty) Rules, 2024.

[Placed in Library. For (1) to (9), see No. L. T. 1153/18/24]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clause (v) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement: -

- (1) S.O. 1656(E) ., dated the 17th April, 2018, amending the Principal Notification No. S.O. 2930(E), dated the 18th December, 2012.
- (2) S.O. 94(E) ., dated the 6th January, 2020, amending the Principal Notification No. S.O. 102(E), dated the 1st February, 1989.

[Placed in Library. For (1) and (2), see No. L. T. 1157/18/24]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clause (v) and clause (xiv) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement:-

(1) S.O. 2930(E) ., dated the 18th December, 2012, notifying entire watershed of certain stretch of the river Bhagirathi from Gaumukh to Uttarkashi as the Eco-sensitive Zone.

[Placed in Library. See No. L. T. 1157/18/24]

(2) S.O. 1567(E) ., dated the 15th May, 2017, notifying certain area from the boundary of the Great Indian Bustard, Rollapadu Wildlife Sanctuary in the State of Andhra Pradesh, as the Great Indian Bustard, Rollapadu Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L. T. 1154/18/24]

(3) S.O. 5836(E) ., dated the 26th November, 2018, notifying certain area from the boundary of the Raiganj Wildlife Sanctuary in the State of West Bengal as the Raiganj Wildlife Sanctuary eco-sensitive zone.

(4) S.O. 319(E) ., dated the 15th January, 2019, notifying the area and boundary of the Senchal Wildlife Sanctuary in the State of West Bengal as the Senchal Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. For (3) and (4), see No. L. T. 1156/18/24]

(5) S.O. 5253(E) ., dated the 14th November, 2022, amending the Principal Notification No. S.O. 2930E, dated the 18th December, 2012.

[Placed in Library. See No. L. T. 1157/18/24]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clauses (v) and (xiv) of sub-section (2) and sub-section (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement:-

(1) S.O. 70(E) ., dated the 10th January, 2017, notifying certain area around the boundary of Bhimbandh Wildlife Sanctuary in the State of Bihar as the Bhimbandh Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L. T. 1155/18/24]

(2) S.O. 2994(E) ., dated the 12th September, 2017, notifying certain area

from the boundary of Neora Valley National Park of the Eco-sensitive Zone.

(3) S.O. 3613(E) ., dated the 17th November, 2017, notifying certain area around the boundary of Singalila National Park of the Eco-sensitive Zone.

[Placed in Library. For (2) and (3), *see* No. L. T. 1156/18/24]

(4) S.O. 1931(E) ., dated the 7th June, 2019, notifying certain area around the boundary of the Chapramari Wildlife Sanctuary in the State of West Bengal as the Chapramari Wildlife Sanctuary Eco-sensitive Zone.

(5) S.O. 3151(E) ., dated the 30th August, 2019, notifying certain area around the boundary of Ramnabagan Wildlife Sanctuary, in Burdwan district in the State of West Bengal as the Eco-sensitive Zone.

(6) S.O. 3652(E) ., dated the 10th October, 2019, notifying certain area around the boundary of the Bibhutibhusan Wildlife Sanctuary, in 24 Parganas (North) District in the State of West Bengal as the Bibhutibhusan Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. For (4) to (6), *see* No. L. T. 1157/18/24]

(7) S.O. 2936(E) ., dated the 28th August, 2020, notifying certain area around the boundary of Sri Penusila Narasimha Wildlife Sanctuary, in Sri Potti Sriramulu Nellore and Kadapa districts in the State of Andhra Pradesh as the Eco-sensitive Zone.

[Placed in Library. *See* No. L. T. 1154/18/24]

(8) S.O. 2937(E) ., dated the 28th August, 2020, notifying certain area around the boundary of Ballavpur Wildlife Sanctuary, in Birbhum district in the State of West Bengal as the Eco-sensitive Zone.

[Placed in Library. *See* No. L. T. 1157/18/24]

(9) S.O. 1193(E) ., dated the 12th March, 2021, notifying certain area around the boundary of Campbell Bay National Park in the Nicobar District of the Union territory of Andaman and Nicobar Islands as Campbell Bay National Park Eco-sensitive Zone.

(10) S.O. 1194(E) ., dated the 12th March, 2021, notifying certain area around the boundary of the Galathea National Park in the Union territory of Andaman and Nicobar Islands as Eco-sensitive Zone.

[Placed in Library. For (9) and (10), *see* No. L. T. 1154/18/24]

(11) S.O. 1716(E) ., dated the 30th April, 2021, notifying certain area around the

boundary of Chakrashila Wildlife Sanctuary, in Dhubri and Kokrajhar districts in the State of Chakrashila Wildlife Sanctuary as the Eco-sensitive Zone.

[Placed in Library. See No. L. T. 1155/18/24]

- (12) S.O. 1718(E) ., dated the 30th April, 2021, notifying certain area around the boundary of the Kane Wildlife Sanctuary, in West Siang district in the State of Arunachal Pradesh as the Kane Wildlife Sanctuary Eco-sensitive Zone.
- (13) S.O. 2409(E) ., dated the 18th June, 2021, notifying certain area around the boundary of Sri Venkateswara Wildlife Sanctuary, in Chittoor District and Cuddapah Districts in the State of Andhra Pradesh as the Sri Venkateswara Wildlife Sanctuary Eco-sensitive Zone.
- (14) S.O. 3922(E) ., dated the 22nd September, 2021, notifying certain area around the boundary of Coringa Wildlife Sanctuary, in East Godavari district in the State of Andhra Pradesh as the Coringa Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. For (12) to (14), see No. L. T. 1154/18/24]

- (15) S.O. 4029(E) ., dated the 30th September, 2021, amending the Principal Notification No. S.O. 1545€, dated the 25th June, 2009.

[Placed in Library. See No. L. T. 1156/18/24]

- (16) S.O. 4373(E) ., dated the 21st October, 2021, notifying certain area around the boundary of Nagarjunasagar-Srisailam Tiger Reserve, in Prakasam, Kurnool and Guntur Districts in the State of Andhra Pradesh as the Nagarjunasagar-Srisailam Tiger Reserve Eco-sensitive Zone.

[Placed in Library. See No. L. T. 1154/18/24]

- (17) S.O. 1923(E) ., dated the 25th April, 2022, notifying certain area around the boundary of Panidehing Bird Sanctuary, in Sibsagar District in the State of Assam as the Ecosensitive Zone.

[Placed in Library. See No. L. T. 1155/18/24]

- (18) S.O. 1924(E) ., dated the 25th April, 2022, notifying certain area round the boundary of Barail Wildlife Sanctuary, in Cachar District in the State of Assam as the Barail Wildlife Sanctuary Eco-sensitive Zone.
- (19) S.O. 2020(E) ., dated the 29th April, 2022, notifying certain area around

the boundary of the Mahatma Gandhi Marine National Park in South Andaman District in the Union territory of Andaman and Nicobar Islands as Mahatma Gandhi Marine National Park Eco-sensitive Zone.

(20) S.O. 1923(E) ., dated the 6th May, 2024, notifying certain area around the boundary of Pakke Wildlife Sanctuary and Tiger Reserve, Eagle Nest Wildlife Sanctuary and Sessa Orchid Sanctuary in the State of Arunachal Pradesh as the Pakke Wildlife Sanctuary and Tiger Reserve, Eagle Nest Wildlife Sanctuary and Sessa Orchid Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. For (18) to (20), see No. L. T. 1154/18/24]

(21) S.O. 2715(E) ., dated the 11th July, 2024, amending the Principal Notification No. S.O. 1817(E), dated the 7th June, 2017.

[Placed in Library. See No. L. T. 1155/18/24]

(22) S.O. 3243(E) ., dated the 9th August, 2024, notifying certain area around the boundary of Kamlang Tiger Reserve and Namdapha Tiger Reserve, in the State of Arunachal Pradesh as the Kamlang Tiger Reserve and Namdapha Tiger Reserve Eco-sensitive Zone.

[Placed in Library. See No. L. T. 1154/18/24]

(23) S.O. 3184(E) ., dated the 6th August, 2024, amending the Principal Notification No. S.O. 71(E), dated the 10th January, 2017.

(24) S.O. 3736(E) ., dated the 2nd September, 2024, amending the Principal Notification No. S.O. 3549(E), dated the 30th December, 2015.

(25) S.O. 3831(E) ., dated the 6th September, 2024, amending the Principal Notification No. S.O. 70(E), dated the 10th January, 2017.

(26) S.O. 4337(E) ., dated the 4th October, 2024, amending the Principal Notification No. S.O. 3517(E), dated the 23rd November, 2016.

(27) S.O. 4386(E) ., dated the 9th October, 2024, amending the Principal Notification No. S.O. 2201(E), dated the 12th July, 2017.

[Placed in Library. For (23) to (27), see No. L. T. 1155/18/24]

(28) S.O. 4500(E) ., dated the 14th October, 2024, amending the Principal Notification No. S.O. 2994(E), dated the 11th September, 2017.

[Placed in Library. See No. L. T. 1157/18/24]

(v) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under clause (v) of sub-section (2) and sub-section (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement: -

(1) S.O. 834(E) ., dated the 22nd February, 2021, amending the Principal Notification No. S.O. 416(E), dated the 20th June, 1991.

[Placed in Library. *See* No. L. T. 1155/18/24]

(2) S.O. 2820(E) ., dated the 21st June, 2022, amending the Principal Notification No. S.O. 52(E), dated the 17th January, 2001.

[Placed in Library. *See* No. L. T. 1156/18/24]

(vi) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1), clause (v) of sub-section (2) and sub-section (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement:-

(1) S.O. 1962(E) ., dated the 18th June, 2020, amending the Principal Notification No. S.O. 3151(E), dated the 29th August, 2019.

[Placed in Library. *See* No. L. T. 1157/18/24]

(2) S.O. 3592(E) ., dated the 2nd September, 2021, amending the Principal Notification No. S.O. 133(E), dated the 4th February, 2003.

[Placed in Library. *See* No. L. T. 1156/18/24]

(vii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement:-

(1) S.O. 327(E) ., dated the 24th January, 2022, amending the Principal Notification No. S.O. 884(E), dated the 19th December, 1996.

(2) S.O. 625(E) ., dated the 9th February, 2023, amending the Principal Notification No. S.O. 884(E), dated the 19th December, 1996.

(3) S.O. 1125(E) ., dated the 10th March, 2023, amending the Principal Notification No. S.O. 884(E), dated the 19th December, 1996.

(4) S.O. 2133(E) ., dated the 9th May, 2023, amending the Principal Notification No. S.O. 884(E), dated the 19th December, 1996.

[Placed in Library. For (1) to (4), *see* No. L. T. 1156/18/24]

(viii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 353(E) ., dated the 29th January, 2024, amending the Principal Notification No. S.O. 489(E), dated the 1st May, 2003, issued under sub-sections (1) and (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L. T. 1494/18/24]

(ix) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R.727(E) ., dated the 25th November, 2024, publishing the State Pollution Control Board (Manner of Nomination and other Terms and Conditions of Service of Chairman) Rules, 2024, under sub-section (3) of Section 63 of the Water (Prevention And Control Of Pollution) Act, 1974.

[Placed in Library. See No. L. T. 1495/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of G.B. Pant National Institute of Himalayan Environment (GBPNIHE), Almora, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1496/18/24]

Report and Accounts (2023-24) of SAI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Sports Authority of India (SAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L. T. 1164/18/24]

Report and Accounts (2023-24) of RIS, New Delhi and related papers

विदेश मंत्रालय में राज्य मंत्री (श्री पवित्र मार्गेरिटा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (a) Annual Report and Accounts of the Research and Information System for